

day is expected to be available towards the end of 1960 and it will meet the demand of local Ceramic industries, among others.

(c) Does not arise.

#### Confirmation of Class IV Employees

2114. Shri Bakkrishna Wasnik: Will the Minister of Home Affairs be pleased to state:

(a) whether there are any Class IV employees of the Central Government who have not been made permanent even after they have put in ten years of service or more;

(b) if so, whether a statement showing their number, Ministry-wise will be laid on the Table; and

(c) the main reasons for not making them permanent?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c) The information is being collected and will be laid on the Table of the House in due course.

#### Foreign Investment in India

2115. Shri Kadiyan: Will the Minister of Finance be pleased to state:

(a) the names of foreign firms whose applications have been approved by the Government of India in the year 1956-57 for starting business in India;

(b) the total amount of foreign capital invested by these foreign firms; and

(c) the terms, if any under which the said firms have been allowed to start business in India?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (c). The information is being collected and a statement will be laid on the Table of the Lok Sabha.

#### State Bank of Hyderabad

2116. Shri Agadi: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the State Bank of Hyderabad has large amount of bad and doubtful debts;

(b) if so, the total amount of such debts; and

(c) the reasons therefor?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (c). It has been found on the basis of a full investigation carried out by Reserve Bank that there are no debts for which sufficient provision has not been made. The audited balance sheet of the bank as at the 31st December, 1956 does not also show any debts considered doubtful or bad, which are not fully provided for

#### निर्वाचन याचिकाएँ

२११७ श्री पद्म देव . क्या बिबि मन्त्री यह बताने की कृपा करेंगे कि प्रथम सामान्य निर्वाचनो के सम्बन्ध में निर्वाचन याचिकाओं को निबटाने पर सरकार का कितना व्यय हुआ है ?

बिबि मन्त्री (श्री ज० क० सेन) : निर्वाचन याचिकाओं को निबटाने पर हुए व्यय का कुल योग पहली अप्रैल, १९५७ तक १३,८८,३४३ रुपये है ।

#### Welfare Homes

2118. Shri Krishna Chandra: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the Social Welfare Homes at present run by U.P. Government are being transferred to the management of the Central Social Welfare Board or to that of the Government of India;

(b) whether the future set up of their management has been finalised; and

(c) if so, the details thereof?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrinani): (a) No, Sir